

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**IA no. 213 of 2013 in
DFR no.1092 of 2013**

Dated : 12th July, 2013

**Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson
Hon'ble Mr. RakeshNath, Technical Member**

Ramgad Minerals & Mining Ltd. ...Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
&Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. ShridharPrabhu

Counsel for the Respondent(s):

ORDER

(IA no. 213 of 2013 – for condonation of delay)

Issue notice to all the Respondents returnable on 26.08.2013.

Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing the Application to condone the delay on

26.08.2013 at Chennai Circuit Bench.

**(RakeshNath)
Technical Member
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**(Justice M. KarpagaVinayagam)
Chairperson**